

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3150
ANSWERED ON 08.08.2023

SVAMITVA SCHEME

3150. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the States and Union Territory which have signed a Memorandum of Understanding (MoU) with the Survey of India (SoI) for the implementation of the SVAMITVA scheme since its inception;
- (b) the total number of villages that have been surveyed so far in the Uttar Pradesh along with the total expenditure to the Government under the scheme;
- (c) whether the Government is keeping a dynamic record of the number of persons receiving property documents under the scheme;
- (d) if so, the details for the State of Uttar Pradesh; and
- (e) if not, the action taken in this regard?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) As on 3rd August 2023, 31 States/UTs have signed Memorandum of Understanding (MoU) with the Survey of India (SoI) for the implementation of the SVAMITVA scheme. Details of MoUs between SoI and States/UTs is given at **Annexure**.

(b) As on 1st August 2023, out of 90,908 notified villages in the State of Uttar Pradesh drone survey has been completed in 90,902 villages. The total expenditure to the Government under the scheme so far, for its nation-wide implementation, has been Rs. 344.21 crore.

(c) to (e) The preparation and distribution of Property Cards on the basis of maps generated under SVAMITVA Scheme by the Survey of India (SoI) is the responsibility of the respective State Government. However, Ministry of Panchayati Raj regularly pursue with States/UTs to prepare property cards in those villages where maps have been generated by SoI. Around 62.1 Lakh property cards have been prepared for 44,316 villages in the State of Uttar Pradesh.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 3150 answered on 08.08.2023 regarding 'SVAMITVA Scheme'.

State-wise status of MoU between State and Survey of India for the implementation of the scheme SVAMITVA

Sl. No	State/UT	Date of Signing MoU
1	Karnataka	Already had MoU with SoI
2	Madhya Pradesh	Already had MoU with SoI
3	Maharashtra	Already had MoU with SoI
4	Haryana	08-May-19
5	Uttarakhand	03-Jun-20
6	Uttar Pradesh	08-Jun-20
7	Punjab	02-Jul-20
8	Rajasthan	15-Jul-20
9	Andaman & Nicobar	27-Jul-20
10	Andhra Pradesh	08-Dec-20
11	Chhattisgarh	23-Dec-20
12	Odisha	05-Feb-21
13	Lakshadweep	12-Apr-21
14	Kerala	20-Apr-21
15	Tripura	26-Apr-21
16	Arunachal Pradesh	11-May-21
17	Gujarat	21-May-21
18	Ladakh	25-May-21
19	Himachal Pradesh	27-May-21
20	Daman & Diu and Dadra & Nagar Haveli	31-May-21
21	Assam	21-Jun-21
22	Jammu & Kashmir	17-Jun-21
23	Manipur	21-Jun-21
24	Mizoram	08-Jul-21
25	Jharkhand	14-Jul-21
26	Puducherry	22-Jul-21
27	Sikkim	23-Aug-21
28	Goa	26-Aug-21
29	Tamil Nadu	02-Nov-21
30	Telangana	19-Apr-22
31	Delhi	26-Apr-22
